

ITEM NO.4

REGISTRAR COURT. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 8835/2015

PREM SINGH GILL

Appellant(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(with appln. (s) for permission to appear and argue in person and office report)

Date : 20/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Ms. Nidhi, Adv.
Petitioner-in-person, Adv.

For Respondent(s)

Mr Harish Kr Khinchi, Adv.
Mukesh Kumar Maroria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondents are granted four weeks time as last opportunity for filing counter affidavit.

Registry to process the matter thereafter for being listed before the Hon'ble Court irrespective of the fact whether counter affidavit is filed or not.

(PAWAN DEV KOTWAL)
Registrar